

Irrigation Potentialities of Punjab

6525 SHRI KAMAL CHAUDHRY Will the Minister of WATER RESOURCES be pleased to state

(a) whether the irrigation facilities available in Punjab had been of the national level during the Seventh Five-Year-Plan period,

(b) if so, the details thereof

(c) if not, the steps taken by Government to provide additional irrigation facilities in Punjab during the said period and

(d) the total additional land in Punjab brought under irrigation during the Seventh Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) By 1986-87, about 88.6 per cent of Punjab's net sown area was irrigated compared to 30.7 per cent for the country as a whole

(c) and (d) Additional irrigation potential anticipated to be achieved in Punjab during VII Plan period is about 2.3 lakh ha

Subarnarekha Multi Purpose Project

6527 SHRID AMAT Will the Minister of WATER RESOURCES be pleased to state

(a) whether Union Government have made any review of the progress made so far in the execution of Subarnarekha Multi Purpose Project, and

(b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) The progress on the project is reviewed quar-

terly. The progress reported upto December, 1989 is 75% on Chandil Dam, 26% on Icha Dam and 7% on Galudih Barrage. Also, progress reported on Canal works is 60% on Chandil Left Bank Canal, 50% and 27% on Icha Right and Left Bank Canals respectively, 53% on Galudih Right bank Canal and 42% on Right and Left Bank canals ex-Kharkai Barrage

[Translation]

Beedi Workers in U.P.

6528 SHRI MITRA SEN YADAV Will the Minister of LABOUR be pleased to state

(a) the number of beedi workers in Uttar Pradesh and

(b) the steps taken by Government to protect them from exploitation and to raise their standard of living and socio-economic condition?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) The estimated number of beedi workers in Uttar Pradesh is 4.50 lakhs

(b) The Beedi and Cigar Workers (Conditions of Employment) Act, 1966 has specifically been enacted to regulate the conditions of work and promote the welfare of workers engaged in beedi establishments. This Act is implemented by the State Governments. Beedi establishments and workers have been brought under the purview of several other beneficial legislations such as Minimum Wages Act, 1948, EPF and Miscellaneous provisions Act, 1952, Payment of Gratuity Act, 1972 etc

Under the Beedi Workers Welfare Fund, medical, housing, educational, recreational and family welfare benefits are provided to beedi workers, in Uttar Pradesh also. In Uttar Pradesh eleven dispensaries for providing

free medical treatment have been established and a ten bedded hospital at Gurushigangj has been sanctioned. Prototype schemes for beedi workers suffering from cancer, TB, leprosy and mental diseases are being implemented. In 1988-89 an amount of Rs. 8,99,940 was disbursed as scholarship to 2724 wards of beedi workers and an amount of Rs. 35,000/- was paid as financial assistance to 700 wards of beedi workers for purchase of school dress.

[English]

Indian Population Project

6529 SHRIRAMESH CHENNITHALA
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of districts selected for implementing IPP (Indian Population Project) in the country
- (b) whether there is any proposal to extend the programme
- (c) whether Government proposal to include more districts in this programme and
- (d) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) The India population Projects have been taken up in 36 Districts of the country with World Bank assistance.

(b) Yes Sir

(c) and (d) A Sixth National Family Welfare Training and manpower Development Population Project (IPP) - VI has been approved for implementation on a State-wide basis in the States of Uttar Pradesh, Madhya

Pradesh and Andhra Pradesh with World Bank assistance. The World Bank has also been approached for assistance for taking up 7th National Training and Manpower Development Population Project (IPP-VII) in the states of Bihar, Gujarat, Haryana, Punjab and Jammu and Kashmir.

Expansion of Central Research Institute for Homoeopathy

6531 SHRIRAMESH CHENNITHALA
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal for expansion of Central Research Institute for Homoeopathy, Sechivothamapuram, Kottayam, Kerala
- (b) if so, the details thereof
- (c) whether Government propose to curtail the research activities of this Institute, if so the reasons therefor
- (d) whether Government have received any representation against this decision, and
- (e) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) No Sir

(b) Does not arise

(c) The Central Research Institute for Homoeopathy (CRIH), Kottayam is engaged in research on diabetes, allergic diseases and behavioural disorders. The Scientific Advisory Committee (SAC) of the Central Council for Research in Homoeopathy has recommended that the CRIH, Kottayam be assigned problems relating to Behavioural Disorders. However the existing research activities have not been curtailed.